



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No.4550/2018

Thursday, this the 5th day of March 2020

Hon'ble Sri Justice L. Narasimha Reddy, Chairman
Hon'ble Sri A. K. Bishnoi, Member (A)

Shri Jai Prakash Gupta
 s/o Shri Ved Prakash Gupta
 aged about 51 years
 r/o BE-64, Janakpuri
 New Delhi – 110 058
 Presently posted as Group B (Non-gazetted)
 o/o DG Meteorology (IMD)

..Applicant
 (Sri Nilansh Gaur and Sri Karan Chawla, Advocates)

Versus

Union of India
 Through Director General of Meteorology
 Indian Meteorological Department
 Mausam Bhavan, Lodi Road, New Delhi – 110 003
 ..Respondent

(Sri Y P Singh, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

Learned counsel for applicant sought permission of
 the Tribunal to withdraw the O.A.

2. Permission accorded and the O.A. is accordingly dismissed as withdrawn



March 5, 2020
/sunil/